

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

9

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)  
**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.10.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 307/9/HDB/2020
NAME OF THE COMPANY	Suryachakra Energy and Nasstructure Pvt Ltd
NAME OF THE PETITIONER(S)	K Kasi Vishwanadham
NAME OF THE RESPONDENT(S)	Suryachakra Energy and Nasstructure Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Operational Creditor is connected through video conference. He is directed to issue another notice to Corporate Debtor and file proof of service.

Put up the matter on 26.11.2020.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**